

(23)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT : HYDERABAD

O.A.No.415 of 1990

Date of Order: 22-6-1990

Between:

M.Chandrasekhar Reddy .. Applicant

and

1.Principal Scientific Officer,
Department of Non-Conventional
Energy Sources, Ministry of
Energy, Southern Regional Office,
H.No.1-11-222/6/D, Gouri Sadan,
Begumpet, Hyderabad-16.

2.Union of India, represented by its
Secretary, Ministry of Energy,
New Delhi. ..

Respondents

Appearance:

For the Applicant : Shri V.V.L.N.Sarma, Advocate.

For the Respondents : Shri E.Madan Mohan Rao, Addl.
Central Govt.Standing Counsel

CORAM:

THE HONOURABLE SHRI B.N.JAYASIMHA, VICE-CHAIRMAN.

THE HONOURABLE SHRI D.SURYA RAO, MEMBER (JUDICIAL).

(ORDER OF THE BENCH DELIVERED BY HON'BLE SHRI D.SURYA RAO,
MEMBER (JUDICIAL))

1. The applicant herein was working as Driver in the office of the first respondent. He has filed this application seeking a direction to the respondents to regularise ^{his} ~~the~~ services of ~~the applicant~~ ^a as Driver.

2. This case has come up today for orders on a letter filed by the learned Counsel for the Applicant, Shri V.V.L.N.Sarma. The E.Madan Mohan Rao, Addl.Central Govt.Standing Counsel, has appeared on behalf of the respondents.

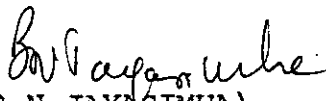
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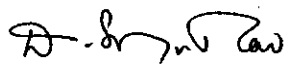
(20)

3. In the letter filed by the applicant's counsel, it is stated that he has received instructions from the applicant to withdraw the O.A. as the respondents have considered his case for appointment on regular basis.

4. Accordingly the application is dismissed as withdrawn.

(Dictated in Open Court)


(B.N. JAYASIMHA)
VICE-CHAIRMAN


(D. SURYA RAO)
MEMBER (JUDICIAL)

(Date: 22-6-1990)


For Deputy Registrar (3)

nsr

To:

1. Principal scientific officer, Department of non-conventional Energy sources, Ministry of Energy, southern Regional office, H.No.1-11-222/6/D, Gouri Sadan, Begumpet, Hyderabad-16.
2. The Secretary, (Union of India) Ministry of Energy, New Delhi.
3. One copy to Mr.V.V.L.N.Sarma, Advocate, 3-4-524, Barkatpura, Hyderabad-500 027.
4. One copy to Mr.E.Madan Mohan Rao, Addl.CGSC, CAT, Hyderabad.
5. One spare copy.

...

kj.

8/5
CHECKED BY

APPROVED BY

TYPED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. B. N. JAYASIMHA: V.C.

AND

THE HON'BLE MR. D. SURYA RAO: MEMBER (JUDL.)

AND

THE HON'BLE MR. J. NARASIMAHAMURTHY: M(J)

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

DATE : 22.6.90.

ORDER / JUDGMENT ✓

M.A./R.A./C.A./No. _____ in

T.A.No. _____

W.P.No. _____

D.A.No. 415/90

~~Admitted and Interim directions issued.~~

~~Allowed.~~

~~Dismissed for default.~~

Dismissed as withdrawn. ✓

~~Dismissed.~~

~~Disposed of with direction.~~

~~M.A. ordered/Rejected.~~

~~No order as to costs.~~

